

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:616
ANSWERED ON:15.07.2014
HOUSING FOR SCHEDULED CASTE COMMUNITY
Kodikunnil Shri Suresh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that a large number of persons belonging to the Scheduled Castes (SCs) are homeless and living in destitution in the country;
- (b) if so, the details thereof indicating the number of homeless Scheduled Castes persons in the country, particularly in Kerala;
- (c) whether the Government has any scheme for constructing houses for the Scheduled Caste community; and
- (d) if so, the details thereof and the funds released and utilized in this regard along with the number of houses constructed during the last three years and the current year, State-wise including Kerala?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b) As informed by the Registrar General of India, the State/UT wise details of the number of houseless Scheduled Caste persons living in the country, including Kerala, is at Annexure – I.

(c) & (d) As informed by the Ministry of Rural Development, a Centrally Sponsored Scheme Indira Awaas Yojna (IAY) is being implemented in rural areas of the country except Delhi & Chandigarh. Under IAY, 35.3 % targets are earmarked for SCs.

The State/UT-wise (including Kerala), details of the funds utilized alongwith the number of houses constructed for SCs, during the last three years and the current year, is at Annexure – II.